

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

18.12.2018

O.A./290/143/2016

[REPLY & VAKALATNAMA NOT FILED]

PAWAN KUMAR SARAWAGI & OTHERS

-V/S-

BHARAT SANCHAR NIGAM LTD

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. Nitin Trivedi

FOR RESPONDENTS(S) Adv.: Mr. Pritim Solanki

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the respondents states that the relief claimed in the Original Application has already been granted.</p> <p>The fact as stated by the learned counsel for the respondents is not disputed by the learned counsel for the applicant.</p> <p>In view of the above, the OA is disposed of having been rendered infructuous.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">RSS</p>